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## NEW ATR SERVICES

- \*4. Shri M. P. BHARGAVA: Will the Minister of Civil Aviation be pleased to state:
- (a) whether it is proposed to run new air services within India from 1st October, 1964;
- (b) if so, what are the details thereof: and
- (c) whether there is any proposal under Government's consideration to discontinue some of the uneconomic-services being run at present?

THE MINISTER OF CIVIL AVIATION (SHRI N. KANUNGO): (a) and (b) The Indian Airlines Corporation propose to operate through Bhopal again and link Bhubaneswar and Visakhapatnam with effect from 1st October, 1964. The Corporation also propose to provide additional service to Goa with Viscount Aircraft on 4 days a week.

(e) The Corporation have no proposal at present to discontinue any of the existing Air Services.

SHRI M. P. BHARGAVA: May I know, Sir, what the proposed new service between Visakhapatnam and the various cities of India is?

SHRI N. KANUNGO: The present arrangement is to provide air links, between Bhubaneswar and Visakhapatnam, that is, Calcutta, Bhubneswar and Visakhapatnam.

SHRI M. P. BHARGAVA: Will it be a daily service?

Shri N. KANUNGO: It will be twice a week.

Shri M. P. BHARGAVA: May I know, Sir, whether the Ministry has received several complaints about the present working of the Indian Airlines Corporation, about the immense delays in the services which are being run at present and, if so, what steps are being taken to rectify them?

SHRI N. KANUNGO: Yes, Sir; at the present moment there is dislocation of service because of strikes.

Shri BIREN ROY: In view of the slogan "work to rule" already raised and adopted by the I.A.C. pilots, and the mishandling of the situation, is the I.A.C. in a position now to operate any new services as has been envisaged?

SHRI N. KANUNGO: Yes. I hope that it will be possible to operate the services on the 1st of October.

Shri A. D. MANI: In view of the serious difficulties which the I.A.C. has with its pilots, does the Minister think that there is adequate staff for running the new air service?

Shri N. KANUNGO: Yes, that is what I said; there is a strike on and the matter has been referred to the appropriate tribunal, and I hope that the decision of the tribunal will be available shortly.

SHRI P. K. KUMARAN: May I know, Sir, whether there has been any demand, or whether there is any proposal to run another service between Hyderabad and Delhi?

SHRI N. KANUNGO: No. Sir.

SHRI SYED AHMAD: May I know. Sir, whether any representation has been received by the hon. Minister from the Government of Madhya Pradesh to extend the air service to Raipur, Jabalpur and other places of Madhya Pradesh and what action has been taken with regard to these places, not Bhopal only?

SHRI N. KANUNGO: The service will run through alternately between Calcutta, Rourkela, Raipur, Bhopal and Delhi.

SHRI AKBAR ALI KHAN: May I know, Sir, whether the line that will be connected with Visakhapatnam, Bhubaneswar and Calcutta will also be connected with Hyderabad?

SHRI N. KANUNGO: Yes, the service will run from Calcutta to Visakhapatnam so that it will connect with the service to Hyderabad.

Shri Arjun Arora: May I know, Sir, if the Government is aware of the fact that the pilots and other employees of the Indian Airlines Corporation have found the reference of their dispute to an industrial tribunal extremely unsatisfactory and a sort of delaying tactics, and in view of this may I also know if the Government will try direct negotiations, which is a better method of settling industrial disputes?

SHRI N. KANUNGO: Negotiations in the first instance failed; conciliation has also failed. Of course, at any time negotiations can be taken upbut it has got to be under the aegis of the tribunal.

SHRI SYED AHMED: May I know from the hon. Minister whether the Government has at present no intention of extending the air service to Jabalpur?

SHRI N. KANUNGO: No. Sir.

SHRI BHUPESH GUPTA: May I know, Sir, the reason why the negotiations failed, on what ground they failed, and whether in formulating the terms of refurence the employees' association, their unions, etc., were consulted by the Government and if in that case they made any suggestions?

SHRI N. KANUNGO: The dispute is regarding the limitation of hours of flying, and no agreement could be reached. Therefore the matter had got to be referred to the tribunal.

SHRI P. L. KUREEL URF TALIB: May I know. Sir, whether at present there are any uneconomic services run by the I. A. C., which can be discontinued?

SHRI N. KANUNGO: Most of the routes are uneconomic.

SHRI LOKANATH MISRA: The hon. Minister said that it is proposed to have only flights between Calcutta, Bhubaneswar and Visakhapatnam twice a week. Is it because of want of traffic, or for any other consideration?

SHRI N. KANUNGO: Lack of traffic; this is only a trial in the hope that there will be enough traffic forthcoming.

## फसल बीमा योजना

<sup>k</sup> ४. श्री विमलकुमार मन्नालालजी चौरड़िया: क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि:

- (क) फसल बीमा योजना के सम न्ध्र में ग्रव तक क्या प्रगति हुई हैं ; ग्रौर
- (ख) सरकार उक्त योजना को कब तक शुरू करेगी?

## †[Crop Insurance Scheme

- \*5. Shri V. M. CHORDIA: Will the Minister of Food and Agriculture the pleased to state:
- (a) what progress has so far been made regarding Crop Insurance Scheme; and
- (b) by when Government will start the said scheme]?

खाद्य तथा कृषि मंत्रालय में उपमंत्री (श्री डी॰ ग्रार॰ चह्नाण): (क) ग्रौर (ख) देश में फसल बीमा को शुरू करने के लिए विशेष विधान की ग्रावश्यकता है। इस विधान के उद्देश्य ग्रौर निश्चित निष्कर्ष ग्रब भारत सरकार के विचाराधीन हैं।

†[THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICUL-TURE (SHRI D. R. CHAVAN): (a) and (b) The introduction of Crop Insu-

<sup>†[ ]</sup> English translation.